NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.80/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: Shri Devilal Jaiswal

V/s. M/s. Vidarbha Bottlers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. A JAY KUMAR Practising
Confrong Secretary
For Respondents

<u>ORDER</u>

C.P. 80/397-398/CLB/MB/2010

- 1. Ld. Representative of the Respondents Mr. Ajay Kumar, Practising Company Secretary is present and stated that the matter is sub-judice before the Hon'ble Supreme Court; therefore, required to be adjourned. Adjournment granted.
- Next date of hearing is now fixed for 20th January, 2017.

sd/-

Shri M.K. Shrawat Member (Legal)

Dated 16.11.2016